

(b) if so, the reasons therefor and the steps being taken to remove the shortage of this life saving drug; and

(c) whether Government have received any complaints in this regard and if so, the action taken thereon ?

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETRO-CHEMICALS (SHRI R.K. JAI-CHANDRA SINGH) : (a) Reports on shortage of Acitrom tablets were received from some State Drug Control Authorities and the public.

(b) and (c). The producer company M/s. S.G. Pharmaceuticals, Baroda have informed that there was some 'disruption' in production due to non-availability of intermediates required in the manufacture of the bulk drug. The company has now overcome the problems and based on this Ministry's advice, sufficient stocks were rushed to all parts of the country.

Bonus to Postal Employees

1150. SHRI RAMASHRAY PRASAD SINGH : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether Government have announced 27 days bonus to all postal employees and 40 days bonus to employees of Department of Telecommunications; and

(b) if so, the reasons for sanctioning less bonus to the postal employees vis-a-vis employees of Department of Telecommunications ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI SONTOSH MOHAN DEV) : (a) Yes, Sir.

(b) Productivity-linked bonus to the employees of the Postal and Telecommunications Departments have been sanctioned on the basis of the formula applicable to their respective departments.

[*Translation*]

Proposals for foreign collaboration in U. P.

1151. SHRI HARISH RAWAT : Will

the Minister of INDUSTRY be pleased to state :

(a) the number of projects to be implemented in U.P. with foreign collaboration, received during the last three years;

(b) the details of the proposal received and their present position, proposal-wise; and

(c) whether there has been undue delay in forwarding these proposals to the concerned foreign collaboration organisations ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM) : (a) and (b). The details of all approved foreign collaborations showing the names of Indian and foreign firms, item of manufacture and nature of collaboration are published on a monthly basis by the Indian Investment Centre as a supplement to its monthly news letter. Copies of these publications are sent regularly to the Parliament Library. As a matter of policy, specific information relating to individual proposals particularly in relation to financial details are not revealed in the public interest.

(c) As per the streamlined procedure of processing foreign collaboration proposals, every effort is being made to dispose of all the proposals within a period of 60 days.

[*English*]

Procurement of Paddy

1152. SHRI PRAKASH V. PATIL : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether the Food Corporation of India is strictly following the prescribed limit of 18 per cent of moisture content while procuring paddy, particularly in Punjab as done in the last year; and

(b) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL